NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-470 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY: Shri Amit Kumar Malik Vs. M/s Kindle Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION SIGNATURE

Present: None.

ORDER

Notice to the Petitioner through counsel and to the Respondent returnable on 20th November, 2011.

(S. K. Mohapatra) Member (T) (Ina Malhotra) Member (J)